COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 283 OF 2016 & IA NOS. 581 AND 582 OF 2016 AND APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

Dated: 24th July, 17

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

<u>APPEAL NO. 283 OF 2016 & IA NOS. 581 AND 582 OF 2016</u>

UJVN Ltd. ...Appellant(s)

Vs.

Uttarakahand Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R.1

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

UJVN Ltd., Dehradun ...Appellant(s)

Vs.

Uttarakahand Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R.1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on <u>30.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson